

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:260
ANSWERED ON:06.12.2013
REGISTERED MINES
Sampath Shri Anirudhan

Will the Minister of MINES be pleased to state:

- (a) the details of registered working mines in the country, State-wise;
- (b) whether in addition to the registered mines, there are mines also illegally working in the country and if so, the details thereof, State/UT-wise; and
- (c) the action taken against the mines working illegally in the States?

Answer

THE MINISTER OF MINES (SHRI DINSHA PATEL)

(a & b): As per information made available by Indian Bureau of Mines (a sub-ordinate office of the Ministry of Mines), State-wise details of registered and unregistered working mines in the country are given below:

S. No.	State	Registered working mining leases	Unregistered working mining leases
1	Andhra Pradesh	1216	75
2	Assam	4	0
3	Bihar	8	0
4	Chhattisgarh	146	0
5	Goa	113	0
6	Gujarat	595	0
7	Haryana	1	0
8	Himachal Pradesh	33	0
9	Jammu & Kashmir	44	0
10	Jharkhand	161	0
11	Karnataka	287	0
12	Kerala	50	0
13	Madhya Pradesh	380	10
14	Maharashtra	108	0
15	Meghalaya	14	0
16	Orissa	146	0
17	Rajasthan	834	0
18	Tamilnadu	633	0
19	Uttarakhand	64	1
20	Uttar Pradesh	29	0
21	West Bengal	22	0
	TOTAL	4888	86

(c): Indian Bureau of Mines has taken action against the mines working without registration as per Rule 45 of Mineral Conservation &

Development Rules, 1988 which includes issue of violation cum show cause notice, suspension of mining operation & recommendation to the concerned State Government for termination of mining lease.